

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH

BEFORE

THE HON'BLE JUSTICE ASHOK S. KINAGI
&
THE HON'BLE JUSTICE RAJESH RAI K

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

COURT HALL NO :2
Advance List 2

Sl.No.	Case No.	Adv for Pet/App'l/Comp.	Adv for Resp.
<u>FINAL HEARING</u>			
1	RFA 200012/2014 (PAR/POS,) (TCR RECEIVED) (PB WITHOUT EXHIBITS KEPT BELOW)	RAVI B PATIL FOR APPELLANT NO.1 (NOC OBTAINED) S S MAMADAPUR FOR A2	PRAKASH R KULKARNI FOR C/R2 V/O DATED 13/11/2019 APPEAL AGAINST R1 IS ABATED GANESH S KALBURGI FOR R2 TO R7 V/O DATED 2/1/18 R2 & R4 ARE TREATED AS LRS OF DECEASED R1 V/O DTD 19/8/2014 SERVICE OF NOTICE TO R8 IS HELD SUFFICIENT
2	RFA 200034/2014 (PAR,) (APPEAL ADMITTED) (TCR RECEIVED) (PB KEPT BELOW)	DEEPAK V BARAD	VINAYAK APTE FOR R1 TO R3 S S MAMADAPUR FOR R2 & R10 S V BIRADAR FOR R19 R4-NIRMALA - SD R5-KAVITA - SD R6-LALITA - SD R7-GEETA - SD R8-DAVANAWWA - SD R9-PARVATI - SD (R13 TO R16 ARE MINORS RETP. BY R11) V/O DATED 5.4.2017 NOTICE TO R11- BHARATI & R12- DEEPA IS HELD SUFFICIENT R17-TUKARAM - SD R18- DECEASED V/O DATED 27.06.2023 LR'S OF DECEASED R18 ALREADY ON RECORD

COURT HALL NO :2

- 3 RFA 200048/2014 (PA/DE/IN,) GANESH
SUBHASHCHANDRA S R KADLOOR FOR R1
KALBURGI MAHANTESH PATIL FOR
V/O DATED 22.05.2023 R2 & R3
NOTICE ISSUED TO (VK NOT FILED)
APPELLANT NO 1-
NAGARATHNA
W/O BASAVARAJ GADAGI
A2-MALLAMMA D/O
BASAVARAJ GADAGI
A3-UMS D/O BASAVARAJ
GADAGI
A4- SHIVARAJ S/O
BASAVARAJ GADAGI
SAME IS RETURNED
WITH SHARA AS
DULY SERVED AS PER
BAILIFF REPORT
- (APPEAL
ADMITTED)
(TCR RECEIVED)
(PB DISPENSED
WITH)
- Connected With
- 3.1 RFA 200045/2014 (PA/DE/IN,) MAHANTESH PATIL
& SHASHIDHAR GOUDA
KELLUR S R KADLOOR FOR R2
R3-NAGARATHNA - SD
V/O DTD 11.03.2015
R2, R4 TO R6 & A-1
ARE TO BE
CONSIDERED AS LRS OF
DECEASED R1
V/O DTD 11.03.2015
NOTICE TO R4-
MALLAMMA &
R5-UMA ARE HELD
SUFFICIENT
R6 - SHIVARAJ - SD
- (APPEAL
ADMITTED)
(TCR RECEIVED)
(PB K/B)
- 4 RFA 200066/2014 (DEC,) ANANTH S JAHAGIRDAR BASAVARAJ R MATH
FOR R1 TO R5
R S SIDHAPURKAR FOR
R2 TO R5
AND R4(a)
V/O DTD 22.01.2024
MAYA T R HCGP FOR R6
TO R8
V/O DATED 12.10.2022
R2 TO R5 ARE
SURVIVING LRS OF R1
- A/W IA 3/14 FOR
PRODUCTION OF
ADDL. DOCUMENTS
AND A/W
OBJECTIONS TO IA
3/2014 FILED BY
SRI
BASAVARAJ R MATH
ADV. FOR
DECEASED R4
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PB K/B)

COURT HALL NO :2

- 5 RFA 200005/2015 (DEC/INJ,) CHAITANYAKUMAR SHARADA PATIL
CHANDRIKI
& MANJUNATH MALLAYYA
SHETTY
A/W IA 1/2019
FOR STAY
A/W STATEMENT OF
OBJECTION
2) MEMO FOR
RETIREMENT DTD
06.08.2022
FILED BY
APPELLANT
ADVOCATE
RETURNED
WITH OFFICE
OBJECTION AS
OTHER SIDE
COPY TO BE
SERVED
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS KEPT
BELOW)
- 6 RFA 200008/2015 (PAR/POS,) GANESH COURT NOTICE SERVED
SUBHASHCHANDRA ON
KALBURGI R2-SHEKHARAPPA &
ANANT JAHAGIRDAR, R3-MALLESHAPPA
DESHPANDE G V (R2 AND R3 ARE THE
LR's OF DECEASED R1)
- 7 RFA 200012/2015 (DEC/INJ,) R P ASTURE, RAHUL R SHARANABASAPPA K
ASTURE BABSHETTY
& DEEPAK BARAD
A/W IA 1/2022
FOR PRODUCTION
ADDITIONAL
DOCUMENTS
2) IA 2/2022 FOR
DIRECT THE
RESPONDENT
FOR PRODUCTION
OF ORIGINAL
MEMORANDUM
OF PARTITION
(TCR RECEIVED)
(PAPER BOOKS
WITHOUT EXHIBITS
IS K/B)

COURT HALL NO :2

- 8 RFA 200020/2015 (PAR/POS,) PATIL SHRINIVAS BASAVANTRAO R1-MARUTI SD GANESH S KALBURGI, ANANTH S JAHAGIRDAR AND DESHPANDE G V FOR R2(d) COUNSEL FOR R2(e) IS DESIGNATED AS SENIOR COUNSEL R2a - RAVI - SD R2b - SAVITRI - SD R2c - JYOTHI - SD
- A/W IA 1/15 FOR PRODUCTION OF ADDL DOCUMENTS (PB KEPT BELOW)
- 9 RFA 200023/2015 (DEC/PAR,) YASHAS S DIKSHIT VINAYAK APTE
- (APPEAL ADMITTED) (TCR RECEIVED) (PB KEPT BELOW)
- 10 RFA 200037/2015 (DEC/INJ,) R S SIDHAPURKER AND H M GILKI GURURAJ RAO KAKKERI ACCEPT NOTICE TO RESPONDENT (WHO APPEARS IN CONNECTED APPEAL VK NOT FILED) GANESH NAIK FOR RESPONDENT (VK FILED)
- (APPEAL ADMITTED) (TCR RECEIVED IN RFA 6043/2012) (V/O DATED 06.07.2018 PB DISPENSED WITH)
- Connected With
- 10.1 RFA 6043/2012 (DEC/INJ,) R S SIDHAPURKER & H M GILKI GURURAJ RAO KAKKERI & MOHANKUMAR RANJOLKAR GANESH NAIK FOR RESPONDENT (NOC NOT OBTAINED)
- A/W NOTE ON 25.01.2023 REG: NON FILING OF EXHIBITS AND DEPOSITIONS IN TWO SETS A/W SERVING COPIES (APPEAL ADMITTED) (TCR RECEIVED) (PB WITHOUT EXHIBITS KEPT BELOW)
- 11 RFA 200048/2015 (DEC/POS,) SACHIN M MAHAJAN - GOVT ADVOCATE FOR R1 TO R3
- A/W IA 1/2022 FOR APPOINTMENT OF DLR, BHALKI, DIST. BIDAR AS COURT COMMISSIONER 2) IA 1/2018 FOR ADDITIONAL EVIDENCE (TCR RECEIVED) (PB KEPT BELOW)

COURT HALL NO :2

- 12 RFA 200014/2016 (DEC/INJ,) GANESH SUBHASHCHANDRA KALBURGI P S MALIPATIL FOR R1 & R2 S S ASPALLI FOR R1 (NOC NOT OBTAINED) INDUDHAR M PATIL FOR R3
(TCR RECEIVED)
(3 PB KEPT BELOW)
- 13 RFA 200028/2016 (SP,) SANJEEVKUMAR C PATIL & R S BIDARI R J BHUSARE FOR R2 R3-ABDULKHADIR SD R4-MOHAMMAD YASEEN SD V/O DATED 12/07/2018 NOTICE TO R1 & R5 HELD SUFFICIENT
(TCR RECEIVED)
(PB KEPT BELOW)
- 14 RFA 200046/2016 (DEC/INJ,) HEMA L KULAKARNI & PRABHAKER YELSANGIKAR, PRADEEP N SHAH, SAVITA PATIL R1-OMPRAKASH SD R2-SHIVASHANKER SD R3-SIDRAMAPPA SD
(PB DISPENSED WITH)
- 15 RFA 200058/2016 (MON,) UDAY P HONGUNTIKAR AND AMRUTHA V DESHMANYA AGA FOR R1 (MA NOT FILED) ANANTH S JAHAGIRDAR FOR R2 & R3 (VK NOT FILED) VENKATESH C MALLABADI FOR R2 VENKATESH C MALLABADI FOR R3 (VK NOT FILED)
A/W NON FILING OF VAKALATH BY SRI VENKATESH C MALLABADI ADV (TCR RECEIVED)
(PB WITHOUT EXHIBITS K/B)
- 16 RFA 200075/2016 (PA/DE/IN,) GOPALKRISHNA B YADAV & M A JAGIRDAR FOR APPELLANTS AND APPELLANT NO 2(A TO E) R S SIDHAPURKAR FOR R1 ARUNKUMAR A FOR R2 & R4 R3-KHUTEJA BEGUM - SD
(APPEAL ADMITTED)
(TCR RECEIVED)
(PB WITHOUT EXHIBITS K/B)

COURT HALL NO :2

- 17** RFA 200093/2016 (PA/DE/IN,) M M PATIL, S M PATIL R1-MEHABOOBEE SD
& V/O DTD 18/1/19
(PB DISPENSED B M PATIL NOTICE TO R2 IS HELD
WITH) SUFFICIENT AND
(TCR RECEIVED) NOTICE TO R12 & R13
ARE DISPENSED WITH
R3-JANNATBEE SD
R4-MASHAKSAB SD
R5-BANDANAWAZ SD
R6-SHAMINABEGUM SD
R7-MD HANEEF SD
R9-HUSSAINSAB SD
R10-KHASIMSAB SD
R11-BHAGANNA SD
R14-LAAL MOHAMMED SD
C A SAGOOR FOR R8 &
R15
- 18** RFA 200011/2017 (PAR/POS,) HEMA L KULAKARNI VIKRAM VIJAY KUMAR
IQBAL AHMED KHAN & FOR R1
(PB KEPT BELOW) MD ABDUL SATTAR R2-SRIDEVI SD
R3-MANGALA SD
R4-MEENAKSHI SD
R5-GIRIJA SD
- 19** RFA 200023/2017 (PAR/POS,) SHIVANAND PATIL & SACHIN M MAHAJAN
DEVANAND DESAI
(PB KEPT BELOW)
- 20** RFA 200028/2017 (PAR/POS,) CHAITANYAKUMAR R1-MAHADEV SD
CHANDRIKI R2-SURESH SD
R3-NEELAMMA SD
A/W NON FILING V/O DATED 12/7/19
OF PAPER BOOK SERVICE OF NOTICE
TO THE R4-AYYAMMA &
R5-SHOBA ARE HELD
SUFFICIENT
- 21** RFA 200044/2017 (SP,) SHIVANAND PATIL B D HANGARKI
FOR A1(a-l)
- (PB WITHOUT
EXHIBITS K/B)
- 22** RFA 200056/2017 (PAR/POS,) G G CHAGASHETTI, K D BHANTANUR FOR
I R BIRADAR & L T C/R1
PUJARI
- (TCR RECEIVED)
(2+1 PB KEPT
BELOW)
- 23** RFA 200075/2017 (PAR/POS,) VIKRAM VIJAY KUMAR B D HANGARKI FOR R1
& R2
- A/W I.A.1/2017
FOR TEMPORARY
INJUNCTION
(PB WITHOUT
EXHIBITS K/B)

COURT HALL NO :2

Connected With

- 23.1** RFA.CROB (,) B D HANGARKI, S B
200004/2017 HANGARKI V/O DTD 17.06.2022
& J B HANGARKI ORDER PASSED
IN RFA 200075/2017
A/W I.A.1/2017 VIKRAM VIJAY KUMAR
FOR STAY FOR R1
- 24** RFA 200084/2017 (PAR/POS,) VEERANAGOUDA R1-MOHAMMED NASIR
MALIPATIL AHMED SD
(PB KEPT BELOW) R2-MOHAMMED YASEEN
AHMED SD
S S ASPALLI FOR R3
- 25** RFA 200126/2017 (PAR,) RAVI B PATIL & UDAYA R S SIDHAPURKAR FOR
KUMAR R1 TO R5
NATIKAR
(ADMITTED)
(TCR RECEIVED)
(PB KEPT BELOW)
- 26** RFA 200008/2018 (DEC/INJ,) R S SIDHAPURKAR MAHANTESH PATIL FOR
HANAMANTH M G AND R1 TO R7
RAJKUMAR A
KORWAR
(TCR RECEIVED)
(PB KEPT BELOW)
- 27** RFA 200044/2018 (PAR/POS,) ASHOK R GANESH S KALBURGI
KALYANASHETTY ANANTH JAHAGIRDAR,
AND S S MAMADAPUR DESHPANDE G V &
SHRIHARSHA HARWAL
A/W I.A. 1/23
FOR EARLY
HEARING
(PB WITHOUT
EXHIBITS K/B)
(TCR RECEIVED)
- 28** RFA 200051/2018 (PAR/POS,) SACHIN M MAHAJAN -
RAVI B PATIL FOR
R1(a), R1(b) & R1(c)
(VK FILED)
ANANTH S JAHAGIRDAR
FOR R2 & R3
R4- SHOBHA-SD
(APPEAL IS
ADMITTED ON
03.09.2018)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS KEPT
BELOW)
- 29** RFA 200061/2018 (PAR,) JIDAGE KAILASH C V/O DATED 03.06.2022
NOTICE TO
R1 TO R6 IS HELD
SUFFICIENT
(PAPER BOOK K/B)
(TCR RECEIVED)

COURT HALL NO :2

- 30** RFA 200068/2018 (SP,) SHIVANAND PATIL R1- V MAHENDER SD
R2- V GAYATHRI SD
SACHIN M MAHAJAN FOR
R3
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS KEPT
BELOW)
- 31** RFA 200085/2018 (PAR,) VINAYAK APTE M J INAMDAR FOR R1,
(NOC NOT OBTAINED) R9 TO R11
PATIL SHRINIVAS SANGANABASAVA B
BASAVANTRAO PATIL
FOR R2, R5 TO R8
R3-YAMANAWWA SD
R4-JAYASHREE @ BEBI
SD
R12-SUMEET SD
S V DESHMUKH FOR R13
& R14
- 32** RFA 200088/2018 (SP,) I R BIRADAR, L T SHIVAKUMAR MALIPATIL
PUJARI FOR C/R
& S S DESAI
(STATEMENT OF
OBJECTION KEPT
BELOW)
(PB KEPT BELOW)
- 33** RFA 200097/2018 (PAR/POS,) SHIVAKUMAR MALIPATIL RAVI B PATIL FOR R1
& HANAMANTH M G R2-ANITA SD
R3-KAVERI SD
R4-BASAMMA SD
(APPEAL IS
ADMITTED ON
13.11.2019)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS KEPT
BELOW)
- 34** RFA 200106/2018 (SP,) SHARANABASSAPPA K R V NADAGOUDA
BABSHETTY
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PB K/B)
- 35** RFA 200107/2018 (DEC,) HANMANTHRAYA SINDOL DEEPAK V BARAD
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PAPER BOOK
FILED AND PLACED
BELOW)

COURT HALL NO :2

- 36** RFA 200114/2018 (DEC/INJ,) S S HALALLI VIDE ORDER DATED
18.10.2021
SHANKARGOUDA M
AND S N PADSHETTY
FOR R1 & R2
R3-VITHAL RAO SD
(R4 & R5 ARE MINORS
REPTD BY R2)
V/O DATED 16.12.2021
R1 IS PERMITTED TO
DEFEND
THE MATTER AS A NET
FRIEND OF MINOR R4
- A/W IA 1/2019
FOR MODIFICATION
OF THE INTERIM
ORDER DATED
02.08.2018
(ORDER DATED
27.08.2018
PASSED BY
HON'BLE JUSTICE
LNSJ AND KNPJ)
(PB KEPT BELOW)
(APPEAL IS
ADMITTED ON
11.01.2019)
(TCR RECEIVED)
- 37** RFA 200138/2018 (SP,) HEMA L KULAKARNI RAVI B PATIL FOR R1
& R2
G S BIRADAR & V G
BIRADAR
FOR R3 TO R5
- A/W NON
FURNISHING OF
COPY OF PAPER
BOOK TO COUNSEL
FOR R3 TO R5
(APPEAL IS
ADMITTED ON
19.12.2018)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS K/B)
- 38** RFA 200142/2018 (PAR/POS,) VINAYAK APTE (NOC) R1-KASTURI SD
(WITH) V/O DTD 12.04.2021
PATIL SHRINIVAS SERVICE OF NOTICE
BASAVANTRAO R2, R3 & R4 IS HELD
SUFFICIENT
AND THEY ARE UN-
REPRESENTED THEY
ARE PLACED EX-PARTE
R5 TO R8 ARE MINORS
REPTD BY R1
R9-RAJESAB SD
- (APPEAL
ADMITTED)
(TCR RECEIVED)
(PB KEPT BELOW)
- 39** RFA 200146/2018 (PAR/POS,) A P JAHAGIRDAR HARSHAVARDHAN R
MALIPATIL FOR R1 &
R2
V/O DATED 04.01.2024
NOTICE TO UNSERVED
R3, R4, R5, R6(A)
& R6(B) CAN BE
DISPENSED
R7-SUBHADRABAI -SD
- (TCR RECEIVED)
(V/O DATED
04.01.2024 PB
DISPENSED WITH)

COURT HALL NO :2

- 40 RFA 200150/2018 (PAR/POS,) HEMA L KULAKARNI
LAXMIKANT H K &
MANJUNATH GINNI
A/W NON-
COMPLIANCE OF
OFFICE OBJECTION
RAISED ON
RETURNED
SYNOPSIS ON
OTHER SIDE COPY
TO BE SERVED
(TCR RECEIVED)
(PAPER BOOK IS
DISPENSED WITH)
PRAKASH S MAISALGI
FOR R1 TO R3
R4 - DAMAYANTI
SERVED
SANJAY KULKARNI FOR
R5 & R6
- 41 RFA 200178/2018 (PAR,) VINAYAK APTE
A/W IA 1/2022
FOR STAY
(TCR RECEIVED)
(APPEAL IS
ADMITTED)
(PB WITHOUT
EXHIBITS K/B)
LIYAQAT FAREED USTAD
FOR R1 & R7
(GPA HOLDER FOR R2
TO R6) (VK FILED)
- 42 RFA 200008/2019 (PAR,) VINAYAK APTE
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PAPER BOOK KEPT
BELOW)
SACHIN M MAHAJAN FOR
R1 & R2
V/O DATED 20.2.21
APPEAL STAND
DISMISSED IN R/O R3
Connected With
- 42.1 RFA.CROB (PAR/POS,) SACHIN M MAHAJAN
200001/2019
REG: NON
FURNISHING OF
PF, COPIES,
C/ACK
WITH CORRECT
POSTAL ADDRESS
FOR ISSUING
NOTICE TO
RESPONDENTS
(TCR RECEIVED IN
RFA 200008/19)
- 43 RFA 200089/2019 (PAR/DEC,) GANESH
SUBHASHCHANDRA
KALBURGI
ANANTH S JAHAGIRDAR
& DESHPANDE GV
VINAYAK APTE
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS K/B)
(COPY TO BE
SERVED)

COURT HALL NO :2

- 44 RFA 200143/2019 (DEC/INJ,) MAHANTESH PATIL RAVI B PATIL
A/W IA 2/19 FOR
TEMPORARY
INJUNCTION
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PAPER BOOK
WITHOUT EXHIBITS
K/B)
- 45 RFA 200216/2019 (PAR,) I R BIRADAR S S MAMADAPUR FOR R1
G G CHAGASHETTI AND SHIVANAND PATIL FOR
L T PUJARI R2
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS K/B)
- 46 RFA 200089/2020 (PAR/POS,) S.S. SAJJANSHETTY VINAYAK APTE
RAJESH G DODDAMANI
(VK FILED NOC NOT
OBTAINED)
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS K/B)
- 47 RFA 200028/2021 (DEC/POS,) MAHANTESH PATIL V/O DATED 01.07.2022
SERVICE ON R1 & R2
IS HELD SUFFICIENT
(APPEAL IS
ADMITTED)
(TCR RECEIVED)
(PAPER BOOK
WITHOUT EXHIBITS
K/B)
- 48 RFA 200027/2022 (PAR/POS,) HEMA L KULAKARNI SACHIN M MAHAJAN AND
LAXMIKANTH H K, C A SUGOOR FOR
RAJESHWARI & RESPONDENT
MANJUNATH GINNI
(PB WITHOUT
EXHIBITS K/B)
(TCR RECEIVED)
- 49 RFA 200036/2014 (PAR/POS,) SANJAY M JOSHI VEERANAGOUDA
AND PRAKASH S
MAISALGI
A/W IA NO.1/2022
FOR PRODUCTION
OF
ADDITIONAL
DOCUMENTS
(APPEAL
ADMITTED)
(TCR RECEIVED)
(PB WITHOUT
EXHIBITS K/B)
Connected With

COURT HALL NO :2

49.1 RFA 200140/2022 (MON,)
A/W OFFICE NOTE
REG: PAYMENT OF
DEFICIT COURT
FEES &
Rs.44,334/- AS
PER CALCULATION
AT PAGE NO.13 &
14 OF NOTE SHEET
2) COMPLIANCE OF
OFFICE OBJECTION
NO. 14 & 15

SANJAY M JOSHI
AND PRAKASH S
MAISALAGI

---END---